

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
MUMBAI BENCH

Original Application No: 910/93 and 210/97

Date of Decision: 1.7.1999.

Shri Munshiram Dharmuram Jaiswar --- Applicant.  
Shri M.K. Wagadharji and others ---

Shri Suresh Kumar --- Advocate for  
Applicant.

Versus

Union of India and others. Respondent(s)

Shri J.P. Deodhar. Advocate for  
Respondent(s)

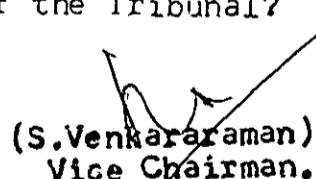
CORAM:

Hon'ble Shri. Justice S.Venkataraman, Vice Chairman.

Hon'ble Shri. S.K. Ghosal, Member(A)

(1) To be referred to the Reporter or not? N

(2) Whether it needs to be circulated to  
other Benches of the Tribunal?

  
(S. Venkataraman)  
Vice Chairman.

NS

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
MUMBAI BENCH 'GULESTAN' BUILDING NO:6  
PREScot ROAD, MUMBAI:1

Original Application No. 910/93 and 210/97

Thursday the 1st day of July 1999.

CORAM: Hon'ble Shri Justice S.Venkatarakan, Vice Chairman

Hon'ble Shri S.K. Ghosal, Member (A)

Munshiram Dharmuram Jaiswar  
Watchman, Security,  
B.A.R.C. / Bombay.

... Applicant in  
OA 910/93.

1. M.K. Wagadhari
2. S.R. Dalvi.
3. B.L.Ghag.
4. R.S. Kamble
5. A.V. Baban.
6. P.S.Daware.
7. S.D. Shreshta.
8. A.S. Dhragange
9. L.D. Thakur.
10. S.L. Singh
11. S.K. Gewade.
12. R.S.Sharma.
13. P.T. Pyrall.
14. R.B. Tiwari.
15. A.Y. Shinde.
16. D.L. Patil.
17. T.T.Wakode.
18. A.S. Komar.
19. K.R. Gupta.
20. A.S.Rawat.
21. L.S.B. Singh.

22. S.J. Tiwari.
23. V.B. Musande.
24. S.N. Lal.
25. L.B. Dubey.
26. Sher Singh.
27. K.J. Singh.
28. P. Mandiram.
29. Badri Ram.
30. K.M. Pathak.
31. Bharat Singh.
32. A.R. Kadam.
33. G.G. Prachetya.
34. Chattar Singh.
35. D.J. Gangurde.
36. H.R. Pant.
37. J.S. Mishra.
38. S. Hiranand.
39. D.B. Uniyal.
40. G.N. Mehra.
41. B.R. Bhosale.
42. B.H. More.
43. M.D. Kharche.
44. B.B. Raul.
45. M. Allatan.
46. S.M. Pathak.
47. R.D. Bansode.
48. B.P. Pande.
49. C.Y. Salvi.
50. R.S. Tiwari.
51. K.W. Bhosle.

52. V.G. Kamble.
53. J.G. Golsalkar.
54. J.P.S. Gond.
55. M.S. Rawat.
56. A.G. Ubale.
57. K.D. Gaikwad.
58. P.B. Surve.
59. S.K. Komar.
60. S.D. Giri.
61. S.Sharma.
62. G.R. Jadhav.
63. O.P. Singh.
64. S.Sheikh.
65. V.D. Mishra.

All are presently working as Head Watchman  
in BARC.

C/o Shri Suresh Kumar,  
Advocate, Flat No.51,  
Bldg. No.4, Sardar Nagar, No.4.  
Sion Koliwada, Mumbai.

... Applicants in  
O.A. 210/97.

By Advocate Shri Suresh Kumar.

v/s.

1. Union of India through  
The Secretary,  
Department of Atomic Energy  
Anushakti Bhavan, C.S.M. Marg.,  
Bombay.
2. The Controller,  
Bhabha Atomic Research Centre,  
Central Complex, Trombay.  
Bombay.
3. The Personnel Officer,  
Recruitment Section II  
Central Complex, Trombay.  
Bombay.

... Respondents.

By Shri J.P. Deodhar.

ORDER (ORAL)

¶ Per Shri Justice S. Venkataraman, Vice Chairman ¶

The applicants who are Watchmen wants a direction to the respondents to frame promotional rules to provide promotion to Watchmen on the ground that no promotion avenue is provided even though in other cadre, there are promotion avenue.

2. It is <sup>Conceded</sup> considered by both sides that new scheme has been formulated in 1998 providing promotional avenue even to the Watchman. As such these applications <sup>has</sup> become infructuous. The learned counsel for the applicant submits that even in the new scheme there are some anomalies. The applicant who secure initial promotion would not get such benefit. We cannot go into that question in these applications. However if the applicants have any genuine grievance they may give representation to the respondents who may consider the same and pass appropriate orders within a period of six months from the date of representation. All other contentions raised by both counsel are left open. No costs. ~~both~~ Application disposed of as infructuous.

(S.K. Ghosal)  
Member (A)

(S. Venkataraman)  
Vice Chairman

NS